

THE MINISTER OF RAILWAYS (SHRI D.V. SADANANDA GOWDA): (a) Details of new line surveys falling fully/partly in Uttarakhand completed in last 5 years are as under:-

Name of new line survey	Length (In km)	Survey completed in	Cost (Rs. in crore)
Karanprayag-Chamoli	28	2013-14	1301
Rishikesh-Doiwala	19	2010-11	260
Tanakpur-Bageshwar Ghat	155	2010-11	2791
Ramnagar-Chaukhutia	87	2011-12	1379
Dehradun-Kalsi	47	2009-10	676
Dehradun-Vikasnagar	38	2012-13	628
Ghanauli-Dehradun	216	2011-12	3746
Haridwar-Kotdwar-Ramnagar	143	2011-12	1237
Piran Kaliyar Sharif-Haridwar	22	2010-11	177
Kashipur-Dhampur	58	2013-14	576

Due to huge throwforward of ongoing projects, limited overall availability of funds and competing priorities, these projects have not been taken forward.

(b) and (c) An amount of Rs. 27.1 crore have been allotted in 2014-15 for new line works falling fully/partly in Uttarakhand.

Subsidy on diesel for fishermen under BPL category

*165. SHRI CHUNIBHAI KANJIBHAI GOHEL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that fishermen falling under BPL category get diesel subsidy from Central Government; and

(b) if so, the number of fishermen getting this benefit at present and how much amount has been spent on this upto 31 March, 2014?

THE MINISTER OF AGRICULTURE (SHRI RADHA MOHAN SINGH): (a) Fishermen falling under Below Poverty Line (BPL) category who own fishing boats

are eligible to get a rebate on High Speed Diesel (HSD) used for fishing under the Centrally Sponsored Scheme Development of Marine Fisheries, Infrastructure and Post Harvest Operations.

(b) No proposals have been received from the State Governments and Union Territories at present in this regard.

Manual for management of drought like situation

*166. SHRIMATI RAJANI PATIL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government has released any manual to effectively and efficiently manage drought-like situation in the country in view of below normal monsoon prediction this year;

(b) if so, the details thereof;

(c) whether the manual also contains a list of States/Districts which are likely to be affected by drought, if so, the details thereof; and

(d) the innovative measures being proposed to tackle drought-like situation in future?

THE MINISTER OF AGRICULTURE (SHRI RADHA MOHAN SINGH): (a) and (b) Government brought out a 'Manual for Drought Management' in 2009 which recommends measures for drought relief and mitigation. The manual also defines the roles and responsibilities of different agencies and is intended to serve as a handbook for decision makers and administrators for effectively managing drought situation. The manual covers the entire spectrum of drought management *viz.* monitoring, declaration, relief and mitigation.

(c) The manual refers to consolidation of Integrated Wastelands Development Programme (IWDP), Drought Prone Area Programme (DPAP) and Desert Development Programme (DDP) into a single programme namely Integrated Watershed Management Programme (IWMP) in order to coordinate and bring convergence within and among all agriculture and watershed development programmes implemented in rainfed areas of the country which are prone to be affected by drought. The manual highlights the need to identify such rainfed areas and prepare watershed development programmes for natural resource management in an integrated manner. Details of the States covered under IWMP are given in Statement (*See below*).